

**HARYANA STATE POLLUTION CONTROL BOARD**

Faridabad Region, Opp. Hewo Appmt., Sector-16, Faridabad

Website: [www.hspcb.gov.in](http://www.hspcb.gov.in)

Memo. No. HSPCB/FR/2023/ 2267-69.

Dated: 10/11/2023

To

The Registrar General,  
National Green Tribunal,  
New Delhi,

**Sub: Reply On Behalf of Respondent No. 2 Haryana State Pollution Control Board in OA no. 599/2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) Vs State of Haryana and others.**

In this connection, please find enclosed herewith the reply on behalf of Haryana State Pollution Control Board in O.A. No. 599/2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) Vs State of Haryana and others

Submitted for your Kind information please.

DA/as above

  
Regional Officer  
Faridabad Region

Endst. No. HSPCB/FR/2023/

Dated:

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information please.

  
Regional Officer  
Faridabad Region

Endst. No. HSPCB/FR/2023/

Dated:

A copy of above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information please.

  
Regional Officer  
Faridabad Region

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**AT PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 599/2022**

**Capt. (IN) Sanjeev Harjai (Retd.)**

.....Applicant

**Versus**

**State of Haryana & Others**

.....Respondent (s)

**INDEX**

<b>S. No.</b>	<b>Particulars</b>	<b>Pages</b>
1.	Reply on Behalf of Respondent no. 2.	1-3
2.	Affidavit	4
2.	<b>Annexure-R/1:</b> Copy of Joint Inspection Report.	5
3.	<b>Annexure-R/2:</b> Copy of letter dated 09.01.2023 of the Municipal Corporation, Faridabad.	6

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

OA No. 599 of 2022

IN THE MATTER OF:

Capt. (IN) Sanjeev Harjai (Retd.)

...Applicant

Vs

State of Haryana and Others

...Respondents

REPLY ON BEHALF OF RESPONDENT No. 2 i.e. HARYANA  
STATE POLLUTION CONTROL BOARD.

1. That the applicant has filed the present complaint/OA submitting that sewage from Basliwa and Bhoor colonies of Old Faridabad is discharged into storm water drain which passes through section 29, 30 and 31. It has also been submitted that MCF had not connected these sewer to the main line or to the nearby STP.
2. This Hon'ble Tribunal vide order dated 20.09.2022 has taken cognizance of the present case and sought response from the answering respondent. The relevant portion of the order dated 20.09.2022 is being reproduced below:

*"3. In view of the averments made in the application, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief*

*Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who stand impleaded as respondents No. 1 to 5. Notice of the application be issued to the respondents No. 1 to 5 requiring them to file their response/ reply to the averments made in the application within two month at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."*

3. That after order dated 20.09.2022, a joint committee was constituted by the Deputy Commissioner, Faridabad consisting of the following officers from MCF, HSVP, SDM Faridabad and HSPCB. The joint committee inspected the areas in question to verify the contents of the complaint/OA.
4. That during visit, it was informed by the officials of the MCF that sewage of Bhood colony and Baleswa colony has already been tapped by MCF with existing sewer line and the sewage of these colony is going at Sector- 29 disposal and thereafter to STP at Badshahpur. It was further informed by showing the relevant points of Sector 21-A and storm water drain along By Pass road that sewage water of Sector 21-A disposal is coming and passing through box type drain located at Sector- 28-19 dividing road which is meeting at the nallah/drain flowing along bypass road. The detail of STPs under construction was also shared by the MCF officials. The copy

of Joint Inspection Report is being annexed herewith as **Annexure-R/1**.

5. That answering respondent directed the MCF to give report for immediate solution to stop discharge of sewage into storm water drain mentioned in the OA/complaint. The MCF vide letter dated 09.01.2022 has informed that "01 STP of 10 MLD capacity has been commissioned at Sector- 21A (point 'A' in Map) to cater the sewage of the area mentioned in para no. 4 above. At present 03 MLD sewage is being treated as trail stage and entire sewage of these areas are planned to channelize at this STP by 28.02.2023". The letter dated 09.01.2023 of the MCF is annexed herewith as **Annexure-R/2**.

In view of the submissions made herein above, present reply may kindly be taken on record.

  
**Regional Officer,  
Haryana State Pollution  
Control Board, Faridabad Region.**

**Verification:**

Verified at 10<sup>th</sup> day of January, 2023 that contents of the above reply are true and correct as per information derived from the official record.

  
**Regional Officer,  
Haryana State Pollution  
Control Board, Faridabad Region.**

4

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW  
DELHI**

**OA No. 599 of 2022**

**IN THE MATTER OF:**

**Capt. (IN) Sanjeev Harjai (Retd.)**

**...Applicant**

**Vs**

**State of Haryana and Others**

**...Respondents**

Regd. Entry No. 70  
Dated 10-1-2023

**AFFIDAVIT**

I, Smita Kanodia, Regional Officer, Haryana State Pollution Control Board at Faridabad, do hereby solemnly affirm and declare as under:

1. That I am authorized Representative of respondent No.2 in the present matter. I have made myself conversant with the facts of the present case and therefore, I am competent to depose this affidavit.
2. That the accompanying reply has been drafted under my instructions. Same may kindly be read as part of this affidavit as the same are not being repeated herein for the sake of brevity.



*Smita Kanodia*  
DEPONENT

**VERIFICATION:**

Verified at Faridabad on this 10<sup>th</sup> of January, 2023 that the contents of above affidavit are true and correct to the best of my knowledge and information derived from official record. No part of it is incorrect and nothing material has been concealed therefrom.

**ATTESTED**

**NOTARY  
FARIDABAD (HR.)**

*Smita Kanodia*  
DEPONENT

Identify  
I know the deponent/executor and  
he/she has signed/thumb impression  
in my presence

10 JAN 2023

**Subject:** Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjal (Retd.) V/s State of Haryana & Others.

In compliance of order No. LFA-II/2022/1484-87 dated 3/11/2022 issued by the office of Deputy Commissioner, Faridabad regarding subject cited matter (Copy attached). The following committee has been constituted for inspection of site:

1. Commissioner, MCF (or nominee)
2. Administrator, HSVP Faridabad (or nominee)
3. SDM, Faridabad
4. Regional officer, HSPCB, Faridabad

The inspection has been made near slip road of Badkhal flyover on 16/11/2022 by the following members (photographs attached):

1. SDM, Faridabad
2. Superintending Engineer, MCF
3. Regional Officer, HSPCB, Faridabad
4. Capt. (IN) Sanjeev Harjal (Retd.) along with residents

During the inspection it has been found that the sewage water of Sector-21 A disposal is coming and passing through box type deep drain located at Sector-28-19 dividing road which is meeting at the nallah flowing along bypass road. i.e. starting from Sector-29 bypass chowk and meets in Mawai drain.

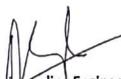
Further, SE, MCF informed that:

1. To tap this sewage water a 10 MLD STP is being constructed by Faridabad Smart City Limited and it will be completed very soon and the sewage water coming from Sector-21A disposal will be treated by 10 MLD STP.
2. The sewage of Bhood colony and Baselwa colony has already been tapped by MCF with existing sewer line and the sewage of these colony is going at Sector-29 disposal.

**Action plan to treat sewage many projects is going on and proposed. detail as under**

Sr. No.	Project detail	Status	Timeline	Remark
1	Construction of 80 MLD STP at Mirzapur on SBR Technology	In progress 50% completed	31.10.2023	by MCF
2	Construction of 100 MLD STP at Partapgarh on SBR Technology	In progress 50% completed	31.10.2023	by MCF
3.	10 MLD STP by Faridabad Smart City Limited (FSCL)	98% completed	31.12.2022	by FSCL
4.	45 MLD STP at Badshahpur	Working	-	by MCF

  
Regional Officer  
Faridabad Region

  
Superintending Engineer  
Municipal Corporation  
Faridabad

  
Sub-Divisional Magistrate  
Faridabad



Municipal Corporation, Faridabad

D.K. Chowk, N.T. Faridabad -121001, Haryana-India  
Tel. : 0120-2411049, 2411064, 2410549  
Fax : 0120-2410406



To

Regional Officer,  
Faridabad Region,  
HSPCB, Faridabad.

Annexure-R/2

Memo No.MCF/SE/2023/32

Date: 09/01/2023

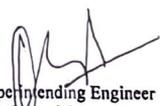
Subject: - Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjal (Retd.) V/s State of Harvann & Others.

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In compliance of order No. LFA-II/2022/1484-87 dated 3/11/2022 issued by the office of Deputy Commissioner, Faridabad regarding subject cited matter (Copy attached). Our submissions are as under:-

1. That the above subjected complaint/OA has been filed alleging that sewage from two colonies (Basilwa and Bhoor) of Old Faridabad is being discharged into storm water drain which passes through Sector-29, 30 and 31. It has been further alleged that MCF had never connected these sewer to the main line or to the nearby STP.
2. That it is humbly submitted that the sewage generated from colonies i.e. Bhoor, Baselwa (incorrectly mentioned as BasiIwa in complaint/ OA) is being channelized through underground sewage pipe line laid down in these colonies upto disposal point at sector 29, Faridabad. It is further submitted that from this disposal point, sewage of Bhoor & Baselwa colony, sector 28, sector 29 including Jalwayu Vihar etc. area is being pumped out to Sewage Treatment Plant (STP) at Badshahpur for treatment. After treatment, treated sewage water is being discharged into Budhiya Nallah Drain.
3. That it is relevant to mention here that sewage generated from sector-21 (A,B,C&D), 48, SGM Nagar, Sainik Colony etc. area is being channelized through box drain into storm water drain adjoining to bypass road as shown in the map annexed herewith as Annexure A/1. The box drain is being shown in Red color and storm water drain along bypass road is being shown in Blue color.
4. That it is worthwhile to mention here that 01 STP of 10 MLD capacity has been commissioned at Sector-21A (point 'A' in map) to cater the sewage of the area mentioned in para no. 4 above. At present 03 MLD sewage is being treated as trial stage and entire sewage of these areas are planned to channelize at this STP by 28.02.2023. After this date, no untreated sewage shall be discharged in storm water drain shown in Blue color.

This is for your information, please.

  
Superintending Engineer  
for Commissioner